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which, under the Centre's guidance, will determine the time an average adult should spend in each grade and find out what types of text-books would be needed for these schools.

- (iii) In the light of the results of the research in (i) and above, the Centre will prepare model text-books in Hindi for various subjects to be taught in the primary stage of the adult schools. The Centre may also produce a few aids in this connection.
- (iv) The Centre will also evaluate and grade existing supplementary reading material suitable for primary the classes of the adult schools.
- (v) The Centre will study question of legislation necespromoting sary for schools and the form legislation should take.
- (vi) On the results of the studies undertaken as above. Centre will work out the priorities and financial implications of a programme adult schools which may undertaken in the Third Five Year Plan.

SCHEME TO RELIEVE EDUCATED UNEMPLOYMENT

116. MOULANA M. FARUQI: Will the Minister of Education be pleased to

- (a) the amount of grants sanctioned to the various States under scheme to relieve educated unemployment during 1957-58 and so far 1958-59: and
- (b) the total amount provided for the purpose for the current year?

EDUCATION THE MINISTER OF (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the House.

to Questions STATEMENT

Amount of Central grants to States. to relieve educated unemployment

Part (a).—The following amounts. of Central grants were sanctioned in 1957-58:-

State			v	Amou nt Sanctioned
٠.				Rs.
Andhra Pradesh			•	7,608
Bombay				28,03,410
Kerala				99,989
Madras				2,98,488
Punjab	•	•	•	4,919
Rajasthan .			•	84,467 ·
Uttar Pradesh	• 1			1,21,341,
West Bengal .	•	•	•	10,76,875
Total	•	•	•	44,97,097

Regarding 1958-59, the position can. be known only at the end of the year. According to the new procedure, lump sum "ways and advances" to the extent of 3|4 of the admissible Central assistance for Schemes in all sectors are being released to the States by the Ministry of Finance in regular monthly instalments and the final adjustment will? be made in the 4th quarter of year.

Part (b).—No specific expenditure provision has been made. The required expenditure will be met from the savings in other Schemes and if it becomes necessary, a supplementary budget will be asked for in due course.

EDUCATIONAL DEVELOPMENT PRO-GRAMMES OF UNION TERRITORIES

- 117. MOULANA M. FARUQI: the Minister of Education be pleased to state:
- (a) the amount of money which has been sanctioned for each of the Union Territories by the